

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

IB-582/ND/2020

IA/2301/2023, IA/6149/2022, IA/3311/2023, IA/3317/2023, IA/4793/2023

IN THE MATTER OF:

Sparta Global Projects Pvt. Ltd.

.....Applicant

Vs.

Kugd Services Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Riya Kalra, Ms. Janvi Narang, Advs.

For the Respondent : Mr. Uttam Datt, Ms. Sonakshi Singh, Mr. Kumar
Bhaskar, Advs. for R 4 & R 5

ORDER

Due to paucity of time, the matter is listed on **13.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**